

Annexure – 7

Name of the corporate debtor: Talsons Motors Private Limited; Date of commencement of CIRP: 26-04-2022; List of creditors as on: 11-03-2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC, if applicable					
1	Superintendent Employees' State Insurance Corporation	State Govt. of Maharashtra	24-05-22	22,168	22,168	Tax dues	NO	Not Applicable	0	0	0	0	
2	ITO (TDS)	Central Govt.	22-06-22	62,840	62,840	Tax dues	NO	Not Applicable	0	0	0	0	
3	DC-Sales Tax	State Govt. of Maharashtra	06-06-22	16,556,714	16,556,714	Tax dues	NO	Not Applicable	0	0	0	0	
4	Assistant Commissioner - Central Division (Telgaon) CGST, Pune - Commissionerate	Central Govt.	06-12-22	34,771,803	34,771,803	Tax Dues	No	Not Applicable	0	0	0	0	
5	Income Tax Officer , Ward 2(1) Hyderabad	Central Govt.	16-12-22	134250	134250	Tax dues	No	Not Applicable	0	0	0	0	
TOTAL				51,547,775	51,547,775			Not Applicable	0	0	0	0	